

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 43 of 2012 & 107 of 2012**

**Dated : 2<sup>nd</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Appeal No. 107 of 2012**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Manu Seshadri for R.1  
Mr. R.B. Sharma, Adv. for R-13**

**ORDER**

Learned Counsel for the parties have finished their arguments.  
They are directed to file their respective written submissions on or  
before 15<sup>th</sup> July, 2013 after serving copy thereof on the other side.

Post the matter for reporting compliance on **17<sup>th</sup> July, 2013 at 2.30  
p.m.**

**(V.J. Talwar)  
Technical Member  
rkt/vt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**